

ORDER SHEETO.A/MA/RA/CP NO. 575 OF 2002

(19)

Applicant/s P. K. Kapoor Respds. V. V. I. & O.S.Advocate for Applicant/s S. K. Mishra Advocate for Respondent/s Ravi Ranjan

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>15</u>
<u>OB</u> <u>5/10/18</u> <u>31/10/18</u> <u>Emca</u>	<u>14/X/08.</u> None for the applicant even in the revised call. It appears that the applicant has lost interest in prosecuting this case. The OA is dismissed in default & for non prosecution. <u>M. J. Pantam</u> (Mrs. M. Gautam) M(A) <u>Aug 19</u> (A. K. Gaur) M(I) <u>E</u>	

Contd. On Sheet No.